F.No. J-11017/6/2018-Judl. Government of India Ministry of Law and Justice Department of Legal Affairs **Judicial Section**

> Shastri Bhawan, New Delhi, Dated 25th January, 2018

ORDER

The President is pleased to engage Shri Yash N. Nanavaty, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Gujarat, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Gujarat Senior Panel Counsel

Name of Advocate (Shri)	Contact details	Enrollment number
Yash N. Nanavaty	B-307, Satyamev Complex-1, Opp. Gujarat High Court, SG Highway, Ahmedabad-380060. Mob: 9825029795 Email: nanavatyyash@gmail.com	G/652/2007

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3 Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.

- Shri Devang Vyas, Ld. Asst. SGI, High Court of Gujarat at Ahmedabad.
 The Registrar, High Court of Gujarat.
 Shri Yash N. Nanavaty, Sr. Panel Counsel at the address as mentioned herein above.
 Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel.011-23384945

Email: judicial-dla@nic.in